

**Bail Matters No.: 1509/2020  
State Vs Ritik  
FIR No. : 34/2020  
PS: Karol Bagh**

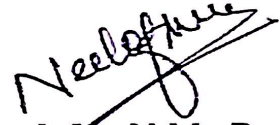
**15/10/2020**

**Learned PO Mr. Naveen Kumar Kashyap is on leave today**

**Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
Mr. SN Shukla, LAC counsel for the applicant / accused through VC.**

**At request, put up for the purpose fixed before the concerned court for**

**17/10/2020.**



**(Neelofer Abida Perveen)**

**First link-Special Judge, NDPS/DELHI/15.10.2020**

File No. 1514/2020  
State Vs Gagan Khatwa  
FIR No. 210/2020  
P.S. Rajinder Nagar

15/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present:

Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.

Mr. Vaidhik Sharma, learned counsel for the applicant / accused through VC.

Reply filed by the IO.

As such, at request, put up for the purpose fixed before court concerned

for 19/10/2020

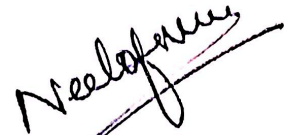


(Neelofar Abida Faruqui)  
First Link - Special Judge, NDPS/OEL/11/15, 10.2020

**Ball Matters No.: 1537/2020**  
**State Vs Sonu @ Amrit Kundra**  
**FIR No. : 251/2019**  
**PS: Prasad Nagar**

**Present:** Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
None for the applicant / accused.

None appeared on behalf of the applicant. As such, put up for the purpose fixed before the concerned court for 20/10/2020.



**(Neelofer Abida Perveen)**  
**First link-Special Judge, NDPS/DELHI/15.10.2020**

**Bail Matters No.: 1452/2020  
State Vs Karan  
FIR No. :301/2020  
PS: Karol Bagh**

**15/10/2020**

**Learned PO Mr. Naveen Kumar Kashyap is on leave today**

**Present:** Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
Mr. Puja Kr. Singh, learned counsel for the applicant / accused through VC.  
Sh. Ajay Goel, Adv. Ld. Counsel for the complainant through VC.

As such, at request, put up for the purpose fixed before court concerned  
for **21/10/2020**.



**(Neelofer Abida Perveen)  
First link-Special Judge, NDPS/DELHI/15.10.2020**


Bail Matters No.:1477/2020  
State Vs Mohsim Khan  
FIR No. : 210/2020  
PS: Sarai Rohilla

15/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
Mr. Juned Alam, learned counsel for the applicant / accused through VC.

As such, at request, put up for the purpose fixed before court concerned  
for 17/10/2020.

  
(Neelofer Abida Perveen)  
First link-Special Judge, NDPS/DELHI/15.10.2020

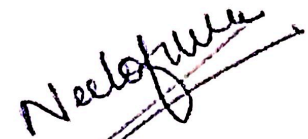
Bail Matters No.: 1491/2020  
State Vs Javed Khan  
FIR No. :not known  
PS;Darya Ganj

15/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
Mr. ML Gupta, learned counsel for applicant / accused through VC.

As such, at request, put up for the purpose fixed before court concerned  
for 20/10/2020.



(Neelofer Abida Perveen)  
First link-Special Judge, NDPS/DELHI/15.10.2020

Ball Matters No.: 1534/2020  
State Vs Gurdev Singh @ Vicky  
FIR No. :244/2020  
PS:Kamla market

15/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
Mr. Ashvani Jha, learned counsel for applicant / accused through VC.

Reply filed by the IO.

As such, at request, put up for the purpose fixed before court concerned  
for 21/10/2020.



(Neelofer Abida Perveen)  
First link-Special Judge, NDPS/DELHI/15.10.2020

**Bail Matters No.: 1535/2020  
State Vs Raju  
FIR No. :100/2020  
PS:Hauz Qazi**

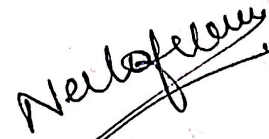
**15/10/2020**

**Learned PO Mr. Naveen Kumar Kashyap is on leave today**

**Present:** Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
Mr. Pradeep kr. Anand, learned counsel for applicant / accused through VC.

Reply filed by the IO.

As such, at request, put up for the purpose fixed before court concerned  
for **19/10/2020**.



**(Neelofer Abida Perveen)  
First link-Special Judge, NDPS/DELHI/15.10.2020**



**Ball Matters No.: 1535/2020**  
**State Vs Raju**  
**FIR No. :100/2020**  
**PS:Hauz Qazi**

**15/10/2020**

**Learned PO Mr. Naveen Kumar Kashyap is on leave today**

**Present:** Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
Mr. Pradeep kr. Anand, learned counsel for applicant / accused through  
VC.

Reply filed by the IO.

As such, at request, put up for the purpose fixed before court concerned

for 19/10/2020.

*Neelofer*

**(Neelofer Abida Perveen)**  
**First link-Special Judge, NDPS/DELHI/15.10.2020**

**Ball Matters No.: 1538/2020  
Stato Vs Koshav Kakkar  
FIR No. :304/2020  
PS:Karol Bagh**

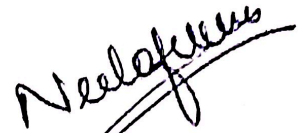
**15/10/2020**

**Learned PO Mr. Naveen Kumar Kashyap is on leave today**

**Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
Mr. Vinit Jain, learned counsel for applicant / accused through VC.**

**Reply filed by the IO.**

**As such, at request, put up for the purpose fixed before court concerned  
for 19/10/2020.**



**(Neelofer Abida Perveen)  
First link-Special Judge, NDPS/DELHI/15.10.2020**

**Bail Matters No.: 1451/2020  
State Vs Ashok  
FIR No. :165/2020  
PS: Rajinder Nagar**

**15/10/2020**

**Learned PO Mr. Naveen Kumar Kashyap is on leave today**

**Present:** Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
Mr. Vinay kr. Sharma, learned counsel for applicant / accused through VC.  
Mr. Surinder Paswan, learned counsel for complainant with Complainant through VC.

As such, at request, put up for the purpose fixed before court concerned for **21/10/2020**.



**(Neelofer Abida Perveen)  
First link-Special Judge, NDPS/DELHI/15.10.2020**

**Ball Matters No.: 14222020**  
**State Vs mohit Singh @ Tuti @ Prince**  
**FIR No. :195/2020**  
**PS:Rajinder Nagar**

**15/10/2020**

**Learned PO Mr. Naveen Kumar Kashyap is on leave today**

**Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.**  
**Mr. Nitin Arora, learned counsel for applicant / accused through VC.**

**As such, at request, put up for the purpose fixed before court concerned**  
**for 19/10/2020.**



**(Neelofer Abida Perveen)**  
**First link-Special Judge, NDPS/DELHI/15.10.2020**


**Bail Matters No.:1442/2020  
State Vs Sadiqueen  
FIR No. :210/2020  
PS: Sarai Rohilla**

**15/10/2020**

**Learned PO Mr. Naveen Kumar Kashyap is on leave today.**

**Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
Mr. Suraj Prakash sharma, learned counsel for applicant / accused  
through VC.**

**As such, at request, put up for the purpose fixed before court concerned  
for 17/10/2020.**



**(Neelofer Abida Perveen)  
First link-Special Judge, NDPS/DELHI/15.10.2020**

**Bail Matters No.: 1344/2020  
State Vs Suhail @ Sunny  
FIR No. :201/2020  
PS: Kamla Market**

**15/10/2020**

**Learned PO Mr. Naveen Kumar Kashyap is on leave today**

**Present:** Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
Mr. Ashok Kumar, learned counsel for the applicant / accused through VC.

As such, at request, put up for appropriate order before court concerned  
for 17/10/2020.



**(Neelofer Abida Perveen)  
First link-Special Judge, NDPS/DELHI/15.10.2020**

Bail Matters No.: 1331/2020  
State Vs Roopak jain  
FIR No. :Not Known  
DD Entry No. GD-50 Dated 10.02.2020  
PS: Darya Ganj

15/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
Mr. Sachin Kr. jain, learned counsel for the applicant / accused through  
VC.

As such, at request, put up for appropriate order before court concerned  
for 20/10/2020. Interim order to continue in terms of previous order.



(Neelofer Abida Perveen)  
First link-Special Judge, NDPS/DELHI/15.10.2020

**Ball Matters No.: 1287, 1288, 1290/2020**  
**State Vs Rajeev Sharma, Ashok Kr. Sharma, Krishna Sharma @ Krishna Devi**  
**FIR No. :180/2019**  
**PS: Rajinder Nagar**

**15/10/2020**

**Learned PO Mr. Navoon Kumar Kashyap is on leave today**

**Present:** Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
Mr. Jaikush Hoon, learned counsel for the complainant through VC.  
Mr. Ashu Bhatia, learned counsel for all the three applicants /Accused  
through VC.

As such, at request, put up for appropriate order before court concerned  
for 22/10/2020.



**(Neelofer Abida Perveen)**  
**First link-Special Judge, NDPS/DELHI/15.10.2020**



**Bail Matters No.: 798/2020  
State Vs Ritesh Kumar  
FIR No. : 103/2019  
PS: HN Railway Station**

**15/10/2020**

**Learned PO Mr. Naveen Kumar Kashyap is on leave today**

**Present:** Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
Sh. Pankaj Tripathi, Adv. Counsel for the complainant.  
Sh. Vikas Walia, Adv. Counsel for applicant/accused.

Reply filed by the IO.

As such, at request, put up for the purpose fixed before the concerned court for 20/10/2020.



**(Neelofer Abida Perveen)  
First link-Special Judge, NDPS/DELHI/15.10.2020**